

BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

SEVENTH REPORT

(Presented on 24-11-1977)

The Business Advisory Committee held a sitting on Wednesday, the 23rd November, 1977.

2. The Committee recommend the allocation of time to the following items of Government Legislative and other business as shown against each:—

- | | |
|---|---|
| (1) The Betwa River Board (Amendment) Bill, 1977,
as passed by Rajya Sabha.
(<i>Consideration and passing</i>) | 1 hour |
| (2) The Water (Prevention and Control of Pollution)
Cess Bill, 1977.
(<i>Consideration and passing</i>) | 1 hour |
| (3) The Companies (Amendment) Bill, 1977.
(<i>Consideration and passing</i>) | 2 hours |
| (4) Discussion on motion by Shri K. Mallanna and
others regarding wide scale devastation, loss of life
and extensive damage to crops and property
caused by recent cyclones in the States in the
South. | 3 hours
(on Thursday,
the 24th
November,
1977). |

3. The Committee further recommend that to provide time for discussion on wide scale devastation, loss of life and extensive damage to standing crops and property caused by recent cyclones, the House may dispense with the lunch-break on Thursday, the 24th November, 1977.

NEW DELHI;

November 24, 1977.

Agrahayana 3, 1899 (Saka).

K. S. HEGDE,

Chairman,

Business Advisory Committee.